

# S.K. LUTHRA & ASSOCIATES

## ADVOCATES

Pradhan Mantri Fasal Bima Yojana (PMFBY) ITGI / PMFBY /2016

Form D

FILING OF GENERAL INSURANCE PRODUCT	
Filing Under	Use and File
Name of insurer	IFFCO-TOKIO General Insurance Co. Ltd.
Date of filing	9 Aug 2016
Name of Product	Pradhan Mantri Fasal Bima Yojana (PMFBY)
Product Classification Retail / Commercial	Commercial

### Certificate by Lawyer of the insurer

#### This is to confirm that:

1. I have carefully studied the prospectus, sales literature, policy wordings and endorsement wording relating to the above mentioned product in the light of the IRDAI (Protection of Policy holders' Interest) Regulations, and the Guidelines on Product Filing Procedures.
2. The above mentioned documents are written in clear unambiguous language, and properly explain the nature and scope of cover, the exceptions and limitations, the duties and obligations of the insured and the effect of nondisclosure of material facts.
3. These documents are in compliance with the policyholders' Protection Regulations and Insurance Advertisements and Disclosure Regulations.

Date: 09.08.2016

Place: Gurgaon

Signature of Lawyer,

Name and Designation

S.K. Luthra (Advocate)  
No. 1046, Sector - 14,  
Gurgaon (Hr) - 122007  
E.No - D-70/75